

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/3680/2021

This the 13th day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. S. Gurcharan Singh (age 45 years) S/o Lt. Sh. Sardar Singh, Junior Assistant, Forest Deivision, Jammu & 6 ors.Applicants

(Advocate:- Mr. C.S. Azad - Not Present)

Versus

1. State of J&K through Secretary Commissioner Forest Department, J&K Government, Civil Sectt., Jammu & ors.Respondents

(Advocate: Mr. _____)

**O R D E R
I O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the ling to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 22.02.2021 nobody had joined the video conference on behalf of the applicant and. 28.05.2021 was fixed for appearance of applicant. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil